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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No. 303/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company		Abhashree Advisory Pvt Ltd.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PCS MOHAN RAM GOENKA PETITIONER

[Signature]

ORDER

Ld. Pr. CA for the petitioner made a request for adjournment. Prayer is allowed.

List on 24/11/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)